

THE CONTINGENCY FUND OF INDIA (AMENDMENT)
ACT, 1976

No. 81 OF 1976

[26th August, 1976]

An Act further to amend the Contingency Fund of India Act, 1950.

BE it enacted by Parliament in the Twenty-seventh Year of the Republic of India as follows:—

Short
title.

1. This Act may be called the Contingency Fund of India (Amendment) Act, 1976.

Amend-
ment of
section 2.

2. In section 2 of the Contingency Fund of India Act, 1950,—

49 of 1950.

(a) in the opening paragraph, for the words “thirty crores of rupees”, the words “fifty crores of rupees” shall be substituted:

(b) the proviso shall be omitted.